



2026:DHC:6666



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010287242026

+ **O.M.P.(I) (COMM.) 266/2026**

AMBROSIA CORNER HOUSE PVT LTDPetitioner

Through:

versus

COLDSMITHS RETAIL SERVICES PVT LTDRespondent

**Through: Mr. Jai Sahai, Ms. Shambhavi
Kala, Ms. Rukmini Rajagopal,
Adv.**

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

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13.08.2026

1. In view of the judgment passed in OMP(COMM) 290/2026 today, this petition does not survive.

2. Accordingly, this petition is disposed of.

OM PRAKASH SHUKLA, J

AUGUST 13, 2026/at